

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CP-16/137/ND/2017

In the matter of
Intelligence Software (P) Ltd

....PETITIONER

SECTION :
Under Section 441 (92, 96 & 129)

Order delivered on 10.1.2018

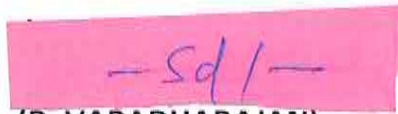
Coram :
R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner /applicant :-
For the Respondent/Corporate Debtor :
For the Intervener :

ORDER

None appears for the petitioner. In the circumstances, the matter is
adjourned to 29.1.2018.

List on 29.1.2018.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
10.1.2018